

**Annexure-8 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**

**List of operational creditors**

**Name of Corporate Debtor: MIKI MAIZE MILLING PRIVATE LIMITED**

**Date of commencement of CIRP: 11<sup>th</sup> February, 2026**

**List of creditors as on: 05-03-2026**

SR NO	Name of Creditors	Details of claims received		Details of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Whether related party?	% of voting share in CoC, if applicable					
1	Dev Packaging	24.02.2026	34,33,231	0	No	N/A.	No	No	34,33,231	NA	*
	<b>TOTAL</b>		34,33,231	<b>0</b>					<b>34,33,231</b>		

**Note:**

1. The creditors have not provided the claim form and also no supporting documents have been provided for verification of the claims. Therefore, the RP has put their claims under verification